

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 7854-7877]

[Saturday, January 27, 2024/ Magha 07, 1945 (Saka)

No. 7854

Legislative Branch - I

Statement Showing Bills Passed By The Houses Of Parliament During The Fourteenth Session Of Seventeenth Lok Sabha And Assented To

Sl.No.	Title of the Bill and Member-in-charge	Date of introduction and House in which introduced	Date on which passed by Lok Sabha/Rajya Sabha	Date of Assent	Act No. and the date of publication in Gazette	Remarks
1	2	3	4	5	6	7
1	The Advocates (Amendment) Bill, 2023 (Shri Arjun Ram Meghwal)	<u>1.8.2023</u> R.S.	<u>4.12.2023</u> 3.8.2023	8.12.2023	<u>33 of 2023</u> 8.12.2023	
2	The Jammu and Kashmir Reservation (Amendment) Bill, 2023 (Shri Amit Shah)	<u>26.7.2023</u> L.S.	<u>6.12.2023</u> 11.12.2023	15.12.2023	<u>34 of 2023</u> 15.12.2023	
3	The Jammu and Kashmir Reorganisatin (Amendment) Bill, 2023 (Shri Amit Shah)	<u>26.7.2023</u> L.S.	<u>6.12.2023</u> 11.12.2023	15.12.2023	<u>35 of 2023</u> 15.12.2023	

4	The Central Universities (Amendment) Bill, 2023 (Shri Dharmendra Pradhan)	<u>4.12.2023</u> L.S.	<u>7.12.2023</u> 13.12.2023	17.12.2023	<u>36 of 2023</u> 18.12.2023	
5	The Repealing and Amending Bill, 2023 (Shri Arjun Ram Meghwal)	<u>19.12.2022</u> L.S.	<u>27.7.2023</u> 13.12.2023	17.12.2023	<u>37 of 2023</u> 18.12.2023	
6	The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023 (Shri Amit Shah)	<u>12.12.2023</u> L.S.	<u>12.12.2023</u> 18.12.2023	20.12.2023	<u>38 of 2023</u> 22.12.2023	
7	The Government of Union Territories (Amendment) Bill, 2023 (Shri Amit Shah)	<u>12.12.2023</u> L.S.	<u>12.12.2023</u> 18.12.2023	20.12.2023	<u>39 of 2023</u> 22.12.2023	
8	The Appropriation (No.3) Bill, 2023 (Smt. Nirmala Sitharaman)	<u>12.12.2023</u> L.S.	<u>12.12.2023</u> 19.12.2023	24.12.2023	<u>40 of 2023</u> 24.12.2023	Money Bill
9	The Appropriation (No.4) Bill, 2023 (Smt. Nirmala Sitharaman)	<u>12.12.2023</u> L.S.	<u>12.12.2023</u> 19.12.2023	24.12.2023	<u>41 of 2023</u> 24.12.2023	Money Bill
10	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023 (Shri Hardeep Singh Puri)	<u>13.12.2022</u> L.S.	<u>19.12.2023</u> 19.12.2023	24.12.2023	<u>42 of 2023</u> 24.12.2023	
11	The Post Office Bill, 2023 (Shri Ashwini Vaishnaw)	<u>10.8.2023</u> R.S.	<u>18.12.2023</u> 4.12.2023	24.12.2023	<u>43 of 2023</u> 24.12.2023	
12	The Telecommunications Bill, 2023 (Shri Ashwini Vaishnaw)	<u>18.12.2023</u> L.S.	<u>20.12.2023</u> 21.12.2023	24.12.2023	<u>44 of 2023</u> 24.12.2023	

13	The Bharatiya Nyaya Sanhita, 2023 (Shri Amit Shah)	<u>12.12.2023</u> L.S.	<u>20.12.2023</u> 21.12.2023	25.12.2023	<u>45 of 2023</u> 25.12.2023	
14	The Bharatiya Nagarik Suraksha Sanhita, 2023 (Shri Amit Shah)	<u>12.12.2023</u> L.S.	<u>20.12.2023</u> 21.12.2023	25.12.2023	<u>46 of 2023</u> 25.12.2023	
15	The Bharatiya Sakshya Bill, 2023 (Shri Amit Shah)	<u>12.12.2023</u> L.S.	<u>20.12.2023</u> 21.12.2023	25.12.2023	<u>47 of 2023</u> 25.12.2023	
16	The Central Goods and Services Tax (Second Amendment) Bill, 2023 (Smt. Nirmala Sitharaman)	<u>13.12.2023</u> L.S.	<u>19.12.2023</u> 20.12.2023	28.12.2023	<u>48 of 2023</u> 28.12.2023	Money Bill
17	The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023 (Shri Arjun Ram Meghwal)	<u>10.8.2023</u> R.S.	<u>21.12.2023</u> 12.12.2023	28.12.2023	<u>49 of 2023</u> 28.12.2023	
18	The Provisional Collection of Taxes Bill, 2023 (Smt. Nirmala Sitharaman)	<u>13.12.2023</u> L.S.	<u>19.12.2023</u> 20.12.2023	28.12.2023	<u>50 of 2023</u> 29.12.2023	Money Bill
19	The Press and Registration of Periodicals Bill, 2023 (Shri Anurag Singh Thakur)	<u>1.8.2023</u> R.S.	<u>21.12.2023</u> 3.8.2023	28.12.2023	<u>51 of 2023</u> 29.12.2023	

(Note: All the above Bills were Government Bills)
